

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in MAC App./62/2023/(Filing No.)

MANJU MINDA AND OTHERS

APPLICANTS

VERSUS

MANOJ KUMAR GUPTA AND OTHERS

RESPONDENTS

Date: 22.11.2023

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Manish Kumar Jain, Advocate.

For Respondents

R-1 Ms. Lidya Pradhan, Advocate.

R-2 Mr. Rahul Rathi, Advocate.

R-3 None present.

ORDER

Learned Counsel Ms. Lidya Pradhan enters appearance for the Respondent No.1 and Learned Counsel Mr. Rahul Rathi enters appearance for the Respondent No.2. They undertake to file Vakalatnama within a week.

We may await the service of Notice on the Respondent No.3.

List on 08-12-2023.

Judge

22.11.2023